## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

**ORIGINAL APPLICATION NO.420/2016** 

DATED THIS THE 23RD DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

T.C. Gupta,
S/o. Shri Gyan Chand Gupta,
Aged about 61 years,
R/o E-43, Golden Enclave,
Old Airport Road,
Bangalore-560 017.
Retd. as Joint Commissioner of Income Tax,
Bangalore. ...Applicant

(Party in person)

V/s.

1. Union of India, Through the Secretary, Ministry of Finance, Department of Revenue, Government of India, NEW DELHI-110 001.

2.The Pr. Chief Commissioner of Income Tax (CCA), C.R. Building, Bangalore – 560 001.

...Respondents.

(By Shri. M. Vasudeva Rao, Sr. CGSC)

ORDER(ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

MA.No. 440/2017 for preponement is allowed.

- 2. The matter is taken up for hearing today. Apparently the enquiry is now complete and enquiry report is given to the applicant. Therefore, it is up to the Disciplinary Authority to complete the proceedings. Let him complete the proceedings within 45 days.
- 3. The OA is disposed of. No order as to costs.

(P.K. PRADHAN) MEMBER(A) (DR. K.B. SURESH) MEMBER(J)

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## Annexures referred to by the applicant in OA.No.420/2016

Annexure A-1: Copy of the Memorandum dated 16.9.2014.

Annexure A-2: Copy of the DOPT Instruction dated 04.10.2013.

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